

Master Circular
Cash Reserve Ratio (CRR) & Statutory Liquidity Ratio (SLR)

(Appendix - I)

**Monthly statement showing the daily position of maintenance of
cash reserve under Section 18 of the Banking Regulation Act, 1949
(As applicable to Co-operative Societies) during the month of _____**

[Applicable to Non-Scheduled Primary (Urban) Co-operative Banks]
[Vide para 4.3]

Name of the Bank :

(Rupees rounded off to the nearest thousand)

	Date	Amount of Cash Reserve		Deficit	Surplus	Remarks
		Required to be maintained	Actually maintained			
1	2	3	4	5	6	7
1						
2						
3						
4						
5						
6						
7						
8						
9						
10						
11						
12						
13						
14						
15						
16						
17						
18						

	Date	Amount of Cash Reserve		Deficit	Surplus	Remarks
		Required to be maintained	Actually maintained			
19						
20						
21						
22						
23						
24						
25						
26						
27						
28						
29						
30						
31						

Signature of CEO _____

Name _____

Designation _____

NB: *Where there is a public holiday under Negotiable Instruments Act, 1881 (26 of 1881), figures in respect of such day should relate to the preceding working day.*